

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, LATEHAR.**

**Office Order No. 27 /2020.**

In pursuance of direction issued vide letter no. 61/R.G. dated 25.03.2020 of the Hon'ble High Court of Jharkhand, Ranchi, Civil Courts Latehar shall remain suspended from 26.03.2020 till further direction of the Hon'ble Court.

All the Judicial Officers and staff members of the Judgeship of Latehar shall keep their mobile phones or contact number in an active state for receiving or executing any communication issued by their respective superior for discharge of their duty.

All the Staff of the Court concerned will remain in contact with the officer-in-charge of the concerned police stations through their respective contact number for the purpose of receiving F.I.R, Charge sheets and remand etc.

The contact number and email id details, as follows, can be contacted by any person, including lawyers, for either administrative or judicial work.

Sl No.	Name of the Officers	Contact Number	email id details
1.	Principal District & Sessions Judge, Latehar	9431135500	<a href="mailto:sahayvk@gmail.com">sahayvk@gmail.com</a>
2.	Judge-in-Charge, Civil Court, Latehar	9955078787, 8004488250	<a href="mailto:achhatsrivastava1811@gmail.com">achhatsrivastava1811@gmail.com</a>
3.	Court Manager, Civil Court, Latehar	9334424141	<a href="mailto:courtmanagerlatehar@gmail.com">courtmanagerlatehar@gmail.com</a>

Inform all concerned.



Latehar, the 26<sup>th</sup> of March, 2020 .

**Principal District & Sessions Judge,  
Latehar** 26/03/2020